

**Through Video Conferencing****CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
JABALPUR****Original Application No.200/512/2020**

Jabalpur, this Tuesday, the 06<sup>th</sup> day of October, 2020

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

N.K. Nandanwar, S/o Late Shri Ramaji Nandanwar, aged about 60 years, retired AGM, BSNL, R/o G-22, Kachnar City, Vijaynagar, Jabalpur (MP) – 482002.  
Mobile No.9425800847  
-Applicant

**(By Advocate – Shri J.B. Singh)**

**V e r s u s**

1. Chairman cum Managing Director, Bharat Sanchar Nigam Limited, H C Mathur Lane, Janpath, New Delhi – 110001.
2. Chief General Manager, BSNL, M.P. Telecom Circle, BSNL Bhavan, Hoshangabad Road, Bhopal – 462015.
3. General Manager, Telecom District, BSNL, CTO Compound, Jabalpur - 482001  
-Respondents

**(By Advocate – Shri D.S. Baghel)**

**O R D E R**

**By Ramesh Singh Thakur, JM.**

Learned counsel for the applicant submits that the subject matter in this Original Application has already been challenged in Original Application No.200/323/2020 and, therefore, he wants to withdraw this Original Application.



2. Learned counsel for the respondents has no objection to it.
3. Accordingly, the prayer put-forth by learned counsel for the applicant is allowed and the Original Application is dismissed as withdrawn.

**(Naini Jayaseelan)**  
**Administrative Member**  
am/-



**(Ramesh Singh Thakur)**  
**Judicial Member**